

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2965**

TO BE ANSWERED ON THE 26TH MARCH, 2025/ CHAITRA 5, 1947 (SAKA)

DRUGS RELATED CRIME

2965 # SHRI HARIS BEERAN:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is alarming rise in drugs related crime and also the seizure of synthetic drugs including methamphetamine in Southern States especially in Kerala State;

(b) if so, the details thereof;

(c) the measures taken by the Narcotics Control Bureau (NCB) to counter these issues and the manpower strength of the NCB in the Southern States, particularly in Kerala to address this growing concern;

(d) whether the NCB conducted any studies or investigation to identify the source of synthetic drugs prevalent among students and youths; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) & (b): The seizure details of synthetic drugs in southern states including Kerala as reported by Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau (NCB) for the year 2021-2024 is at Annexure-I.

(c): The details measures taken by the Government through Narcotics Control Bureau to counter the issues of drug trafficking is as under: -

- (i) A 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stake holders in the field of controlling drug trafficking and drug abuse in India has been established. An all in one NCORD portal has been developed for information related to drug law enforcement.**
- (ii) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/ Union Territory to function as the NCORD Secretariat for the State/ Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.**
- (iii) To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up by Government of India.**
- (iv) Border Guarding Forces (Border Security Force, Assam Rifles and Sashastra Seema Bal) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic**

drugs at international border. Further, Railway Protection Force (RPF) has also been empowered under NDPS Act to check drug trafficking along the railway routes.

- (v) Narcotics Control Bureau (NCB) coordinates with other agencies like, Navy, Coast Guard, Border Security Force, State ANTF, etc., to conduct joint operations to control the drug trafficking.**
- (vi) Towards the capacity building of drug law enforcement agencies of the country, NCB is continuously imparting training to the officers of other drug law enforcement agencies.**
- (vii) A task force on Darknet and Crypto-Currency has been set up under the Multi Agency Centre (MAC) mechanism with a focus on monitoring all platforms facilitating Narco-trafficking, sharing of inputs on drug trafficking amongst Agencies/MAC members, interception of drug networks, continuous capturing of trends, modus operandi & nodes with regular database updates and review of related rules & laws.**

- (viii) To strengthen NCB and to increase its pan India presence, 536 posts in different level has been created in NCB. Government has increased NCB's Regional Offices from 03 to 07 and upgraded its Sub-Zones to Zones, making a total of 30 Zonal Units across the country. During this restructuring, special focus has been laid on cyber, legal, and enforcement aspects for more effective drug law enforcement.**
- (ix) A National Narcotics Helpline "Madak-Padarth Nished Asoochna Kendra" (MANAS) has been created a 24x7 toll-free National Narcotics Call Centre helpline No.1933. Accordingly, MANAS has been envisioned as an integrated system providing a single platform for citizens to log, register, track and resolve drug related issues/problems through various mode of communications like call, SMS, Chat-bot, e-mail & web-link.**
- (x) A high-level dedicated group has been created in National Security Council Secretariat (NSCS) in November 2022 to analyze the drug trafficking through maritime routes, challenges and solutions (Maritime Security Group – NSCS).**

(xi) NCB is actively increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals is being regularly made.

The manpower strength of Narcotics Control Bureau in Southern States including Kerala is as under: -

S.No.	State	NCB Office	Manpower Strength
1.	Tamilnadu	DDG(Southern Region Office), Chennai	12
2.	Tamilnadu	Chennai Zone	63
3.	Karnataka	Bangalore Zone	57
4.	Telangana	Hyderabad Zone	40
5.	Andhra Pradesh	Vishakhapatnam Zone	30
6.	Kerala	Cochin Zone	31

(d)&(e): No specific study by Narcotics Control Bureau (NCB) has been made to identify the source of synthetic drug prevalent among students and youths. However, in all Narcotics Drugs and Psychotropic Substances (NDPS) cases investigated by Narcotics Control Bureau (NCB), the Bureau adopts “Top to Bottom & Bottom to Top” approach in investigation to identify the source of the seized narcotic drugs and psychotropic substances.

Seizure details of synthetic drugs in southern states including Kerala as reported by Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau (NCB) for the year 2021-2024

State	Year	ATS (In Kg)	MDMA (In Kg)	Mephedro ne (In Kg)	Methaqualon e (Mandrax) (In Kg)
Andhra Pradesh	2021	0.00	0.00	0.00	0.00
	2022	0.01	0.05	0.03	0.00
	2023	0.60	0.12	0.03	0.00
	2024	17.07	75.09	0.00	0.00
Karnataka	2021	5.38	29.96	0.00	0.05
	2022	5.95	46.27	0.00	4.90
	2023	1.78	60.67	1.87	0.39
	2024	6.80	51.52	0.00	0.18
Kerala	2021	0.28	5.14	0.00	0.00
	2022	2.50	7.10	0.00	0.00
	2023	2526.89	16.33	0.00	0.00
	2024	1.58	24.27	0.00	0.00
Tamil Nadu	2021	19.30	0.25	0.00	0.01
	2022	111.82	0.04	0.00	0.56
	2023	80.22	2.17	0.00	2.15
	2024	101.92	1.47	0.02	3.81
Telangana	2021	0.01	0.10	0.07	0.00
	2022	0.00	0.17	25.37	0.00
	2023	0.02	2.21	0.02	1.75
	2024	8.53	2.85	107.04	0.00

Source: Narcotics Control Bureau
